

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2446
ANSWERED ON:09.08.2010
HOSTELS FOR SC AND OBC STUDENTS
Choudhry Smt. Shruti

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any disparity in financial norms for construction of hostels for Scheduled Caste (SC) and Other Backward Class (OBC) students under various schemes of the Union Government;
- (b) if so, the details in this regard particularly, in respect of State of Haryana; and
- (c) the steps taken by the Government to remove this disparity?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) to (c) Central Assistance for construction of hostels for i) Scheduled Caste(SC) students and ii) Other Backward Class(OBC) students is released to the States as per financial norms laid down in 'Babu Jagivan Ram Chhatrawas Yojna' and 'Hostels for Other Backward Classes Boys and Girls Scheme' respectively.

The financial norms under these Schemes are uniformly applicable to all the States including Haryana.